

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA No. 279 of 1998

Monday, this the 2nd day of March, 1998

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER  
HON'BLE MR. S.K. GHOSAL, ADMINISTRATIVE MEMBER

1. Ajay K.R,  
S/o Raghavan K.K,  
Kaliparambil House,  
P O Muttuchira,  
Kottayam District. .. Applicant

By Advocate Mr. K.S. Bahuleyan

Versus

1. The Sub Divisional Inspector (Postal),  
Vaikom Sub Division,  
Vaikom. .. Respondent

By Advocate Mr. Thomas Mathew Nellimootttil

The application having been heard on 2-3-1998,  
the Tribunal on the same day delivered the  
following:

O R D E R

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

The applicant seeks for a declaration that he is  
entitled to be considered for regular appointment to the  
post of Extra Departmental Delivery Agent, Muttuchira  
post office and for a direction to the respondent to  
consider him for regular selection and appointment to the  
above post.

2. The applicant says that on coming to know that  
there is a regular vacancy of Extra Departmental Delivery  
Agent at Muttuchira post office, he submitted A-1 repre-  
sentation to the respondent for consideration of his

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candidature, that he is qualified for the said post and that he apprehends that he will not be considered since his name has not been sponsored by the Employment Exchange.

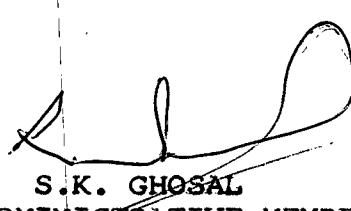
3. It is submitted by the learned counsel appearing for the respondent that there is a vacancy for the post of Extra Departmental Delivery Agent at Muttuchira post office, that the applicant has submitted an application and that the applicant will also be considered along with other candidates, if directed by this Tribunal.

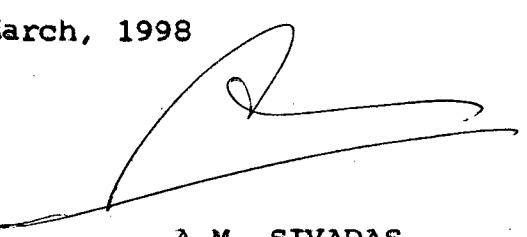
4. It has been held by the Apex Court that the selection need not be confined only to the candidates sponsored by the Employment Exchange. That being so, the applicant is also entitled to be considered for selection.

5. Accordingly, the respondent is directed to consider the applicant also for the post of Extra Departmental Delivery Agent, Muttuchira post office, which is to be filled in shortly, if he is otherwise qualified, along with other candidates sponsored by the Employment Exchange.

6. The original application is disposed of as above.  
No costs.

Dated the 2nd of March, 1998

  
S.K. GHOSAL  
ADMINISTRATIVE MEMBER

  
A.M. SIVADAS  
JUDICIAL MEMBER

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LIST OF ANNEXURE

1. Annexure A1: Representation dated 30.1.1998  
submitted by the Applicant before the Respondent.

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